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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

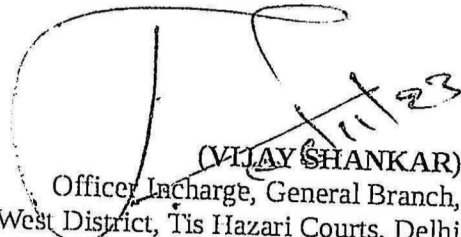
No. 46524 664 /Genl./West/THC/2023

Dated 07/11/23

Sub: Licence Suspension Notification of Ms. Dipty Sharma, (D/1435/2013) with effect from 22.07.2023.

Copy of letter endorsement No. 46524-664/Genl./Misc./Circulation/2023 dated 02/11/2023 received from Ms. Barkha Gupta, Ld. Officer-in-charge, General Branch, Central District, THC, Delhi along with copy of Notification Ref. no. 745/Gen/SF/2023 dated 25.10.2023 received from Honorary Secretary, Bar Council of Delhi (Copy enclosed), to be circulated for informaiton to :-

1. PS to the Ld. Principal District & Sessions Judge, West District, THC, Delhi.
2. All the Ld. Judicial Officers of West District, THC, Delhi.
3. Dealing Assistant, R&I Branch, West District for uploading the same on LAYERS.
4. For uploading the same on Centralized Website through LAYERS.


(VIJAY SHANKAR)
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enc.. As above.

02
03/11/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 46524-46644 /Genl./Misc./Circulation/2023

Dated, Delhi the 02 NOV 2023

Sub:- Licence Suspension Notification of Ms. Dipty Sharma, (D/1435/2013) with effect from 22/07/2023.

Forwarded a copy of Notification Ref. No. 745/Gen/SF/2023 dated 25/10/2023 and this office bearing diary No. 5889/B dated 30/10/2023 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District). *Went*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

Barkha Gupta

(BARKHA GUPTA)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi

Uma
02/11/23

Encl. As above

PD(SJ(w) officiating
03/11/2023

OTC/Amal/ps



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049


Ref. No. :745/Gen/SF/2023

Dated :25.10.2023


NOTIFICATION

It is hereby notified for general information that pursuant to the resolution passed by the General Council of the Bar Council of India on complaint dated 06.03.2020 filed by Mr. Ajay Pal Sharma (IPS) SP Unnao, UP against **Ms. Dipty Sharma [Enrolment No. D/1435/2013]** and letter Ref. No. BCI:D:2684/2021 dated 22.07.2021 received from office of Bar Council of India the **Licence of Ms. Dipty Sharma, (D/1435/2013) is suspended** with effect from **22.07.2021**.

General Branch


Pr. D. S. J. (H.A.)
Tis Hazari Courts, Delhi




Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Dipty Sharma, J-2, Astha Apartment, Sahibabad, Ghaziabad, Uttar Pradesh, U.P. 201005
13. Mr. Ajay Pal Sharma (IPS) SP Unnao, Unnao, Uttar Pradesh